

STATEMENTS BY MINISTERS

Status of implementation of the recommendations contained in the First Report of the Department-related Parliamentary Standing Committee on Finance

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी) : महोदय, मैं वित्त मंत्रालय (आर्थिक कार्य, व्यय, वित्तीय सेवाएँ, लोक उद्यम तथा निवेश और लोक परिसम्पत्ति प्रबंधन विभागों) की 'अनुदान माँगों 2024-25' के संबंध में विभाग संबंधित वित्त संबंधी संसदीय स्थायी समिति (अठारहवीं लोक सभा) के पहले प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति के संबंध में एक वक्तव्य सभा पटल पर रखता हूँ।

Status of implementation of the recommendations contained in the Third, Fifteenth, Ninth, Twentieth, Twenty-seventh, Thirty-seventh, Forty-second, Forty-ninth, Fifty-sixth and Sixty-third Reports of the Department-related Parliamentary Standing Committee on Finance

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI HARSH MALHOTRA): Sir, I rise to make the following statements regarding:—

- (a) Status of implementation of recommendations contained in the Third Report of the Department-related Parliamentary Standing Committee on Finance on 'Demands for Grants 2019-20' of the Ministry of Corporate Affairs.
- (b) Status of implementation of recommendations contained in the Fifteenth Report of the Department-related Parliamentary Standing Committee on Finance on Action taken by the Government on the recommendations contained in its Third Report on 'Demands for Grants (2019-20)' of the Ministry of Corporate Affairs.
- (c) Status of implementation of recommendations contained in the Ninth Report of the Department-related Parliamentary Standing Committee on Finance on 'Demands for Grants 2020-21' of the Ministry of Corporate Affairs.
- (d) Status of implementation of recommendations contained in the Twentieth Report of the Department-related Parliamentary Standing Committee on Finance on Action taken by the Government on the recommendations contained in its Ninth Report on 'Demands for Grants (2020-21)' of the Ministry of Corporate Affairs.
- (e) Status of implementation of recommendations contained in the Twenty-seventh Report of the Department-related Parliamentary Standing Committee on Finance on 'Demands for Grants 2021-22' of the Ministry of Corporate Affairs.

- (f) Status of implementation of recommendations contained in the Thirty-seventh Report of the Department-related Parliamentary Standing Committee on Finance on Action taken by the Government on the recommendations contained in its Twenty-seventh Report on 'Demands for Grants (2021-22)' of the Ministry of Corporate Affairs.
- (g) Status of implementation of recommendations contained in the Forty-second Report of the Department-related Parliamentary Standing Committee on Finance on 'Demands for Grants 2022-23' of the Ministry of Corporate Affairs.
- (h) Status of implementation of recommendations contained in the Forty-ninth Report of the Department-related Parliamentary Standing Committee on Finance on Action taken by the Government on the recommendations contained in its Forty-second Report on 'Demands for Grants (2022-23)' of the Ministry of Corporate Affairs.
- (i) Status of implementation of recommendations contained in the Fifty-sixth Report of the Department-related Parliamentary Standing Committee on Finance on 'Demands for Grants 2023-24' of the Ministry of Corporate Affairs.
- (j) Status of implementation of recommendations contained in the Sixty-third Report of the Department-related Parliamentary Standing Committee on Finance on Action taken by the Government on the Observations /Recommendations contained in its Fifty-Sixth Report on 'Demands for Grants (2023-24)' of the Ministry of Corporate Affairs. ...*(Interruptions)*...
- (k) Reasons for the delay in making the statements mentioned at (a) to (j) above.

MR. CHAIRMAN: I find reaction of some Members. So let me remind the Members what I learnt early in my parliamentary career. When these Reports are laid on the Table of the House, and sometimes it is felt, a number of the Reports are laid on the Table at one time, Members have a right to raise issues about the delay and also to go through the contents. That will be extremely rewarding; and, I am sure, Professor Ram Gopal Yadav will agree with me. Am I right, Sir? ...*(Interruptions)*... Professor will agree! ...*(Interruptions)*...

प्रो. राम गोपाल यादव : सर, अगर मैं disagree भी करूँ, तो क्या कर सकता हूँ? ...*(व्यवधान)*... इसलिए मैं agree ही करता हूँ।
